

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (CAA) No.17/Chd/Hry/2017

In the matter of Scheme of Amalgamation:

Kimia Biosciences Ltd.

....Petitioner Company No.1.

With

Laurel Organics Limited.

....Petitioner Company No.2.

Present: Mr.Atul V.Sood, Advocate for the petitioner-companies.

Learned counsel for the petitioner-companies submits that the petitioner companies have filed application for making certain amendments, which is yet to be listed. The matter is adjourned to 31.01.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 23, 2018.
Ashwani